

Ecology and Environment, Chemical Sciences and Biology. Each of these areas would involve elements of new instruments and technology systems, either obtained from USSR or jointly developed depending upon the scope of the work, as it proceeds. For example, a crystal growth unit has been acquired for joint work in the area of Electronic Materials to grow single crystals of lithium niobate and characterise these for perfection.

[*Translation*]

Films Produced by Films and Photo Division of Armed Forces

4059. SHRI GIRDHARI LAL BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) the number of films produced by the Films and Photo Division of Armed Forces last year;

(b) whether the films produced by the said Division on the celebrations of 26th January and 15th August are also produced by the Photo Division of Ministry of Information and Broadcasting and Public Relations Department of Ministry of Defence;

(c) whether the work of producing films of classified category is also assigned to the Photo Division of Ministry of Information and Broadcasting; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Six.

(b) Photo Division of the Ministry of Information and Broadcasting and the Directorate of Public Relations of the Ministry of Defence do not produce any film on the celebrations of 26th January and 15th Au-

gust.

(c) No, Sir.

(d) Does not arise.

Forest Land in Rajasthan in Possession of Adivasis

4060. SHRI GULAB CHAND KATARIA: Will the PRIME MINISTER be pleased to state:

(a) the forest land in Rajasthan in possession of Adivasis at present;

(b) whether Government propose to evaouate them from there; and

(c) whether Government had passed a legislation in 1978-79 for giving ownership rights of the forest land encroached before 1971: if so, the policy of the Government regarding the cases pending with it or likely to come for final decision?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) to (c). Information is being collected from the State Government and will be laid on the table of the House.

[*English*]

Delay in INSAT-2A Launch

4061. SHRI P.M.SAYEED: Will the PRIME MINISTER be pleased to state:

(a) whether launching of INSAT-2A is likely to be delayed beyond its schedule fixed in early 1991;

(b) if so, the reasons therefor;

(c) whether a fresh date has been fixed and intimated to the Indian Space Research Organisation; and

(d) the likely consequences which might occur due to the delay in the launch of INSAT-2A?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) Yes, Sir.

(b) INSAT-2A (TS) is now scheduled to be launched in the last quarter of 1991. The postponement of the planned launch date by about nine months is mainly due to:

- (i) the delay in the supply of certain critical components, parts and devices by manufactures, and
- (ii) the technical problems faced in testing and space qualifying certain subsystems, particularly the solar array panel.

(c) INSAT-II (TS) will be launched by the Ariane Launch Vehicle and October/November, 1991 has been identified as the launch slot. The impact of the recent failure of the Ariane Launch Vehicle on the Launch Slot, if any will be intimated by Launch Agency.

(d) The postponement of the launch of INSAT-II (TS) A from early 1991 to the last quarter of 1991 will not have any impact on the services on INSAT-1 D will be operational and back-up leased transponders will also be available.

[Translation]

Complaints Against Environmental Pollution

4062. SHRI K.D.SULTANPURI: Will the PRIME MINISTER be pleased to state:

(a) the names of the States from where complaints regarding environmental pollution have been received by the Union Government; and

(b) the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) Names of States are given in the attached statement.

(b) Action is being taken for compliance of stipulated standard in a time frame under the relevant Acts for pollution control.

STATEMENT

Sl. No	States
1	2
1.	Andhra Pradesh
2.	Assam
3.	Bihar
4.	Gujarat
5.	Goa
6.	Haryana
7.	Himachal Pradesh